

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 32 OF 2015 &  
APPEAL NO. 47 OF 2015**

**Dated: 20<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**APPEAL NO. 32 OF 2015**

**Talwandi Sabo Power Ltd.**

**...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sujit Ghosh  
Mr. Shashank Shekhar  
Mr. Krishna Rao

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1

Mr. M.G. Ramachandran  
Ms. Ranjita Ramachandran  
Ms. Anushree Bardhan  
Mr. Poorva Saigal  
Mr. Shubham Arya for R-2

**APPEAL NO. 47 OF 2015**

**Nabha Power Ltd. & Anr.**

**... Appellant(s)**

**Vs.**

**Punjab State Power Corporation Ltd. & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.  
Mr. Aniket Prasoon  
Mr. Kush Saggi  
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1  
Mr. M.G. Ramachandran for R.2

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**ORDER**

List these matters for further hearing on **21.03.2017.**

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

mk/kt

